NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1283/(MAH)/2017 MA No. 638/2017 & 06/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

Axis Bank Limited

v/s

BSR Diagnostics Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

Walcash Helverle Shrall 16 MAR glaher

ORDER

MA 638/2017 & 06/2018 in CP No.1283/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)